Dispensary for Satragachi Central Government staff

*30. SHRI ANAND A PATHAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the employees living in the General Pool flats at the Satragachi Central Government Staff quarters do not get any medical facilities as there is no dispensary in that area;
- (b) whether Government propose to provide medical facilities to these employees;
 - (c) if so, by when; and
- (d) if the answer to part (b) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) to (d) There is no Central Government Health Scheme dispensary in this area but the Central Governmeiit employees residing here are allowed reimbursement of expenditure incurred by them on their -medical treatment on the same lines as available ill all stations in the country not covered by C.G.H.S. The question of opening of a C.G.H.S. Dispensary in this area is iftider consideration.

De-recognition of Gandhi Harijan U.S. School, Shahdara

- *81. SHRI BIP1NPAL DAS Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply to Unstarred Question 635 given in the Rajya Sabha on the 10th May, 1978 and state:
- (a) whether it is a fact that the Education Directorate of the Delhi Administration has since de-recognised the Gandhi Harijan Higher Secondary School of Brahampuri in Shahdara in Delhi; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARKATAKI); (a) and (b) According to the information furnished by Delhi Administation, the school management did not fulfil the essential conditions of recognition laid down under the Delhi Education Act and Rules 1973. Accordingly the recognition has not been extended by the Education Directorate of Delhi beyond 30-4-78.

Implementation of the Rural Health Scheme

*82. SHRI SHRIKANT VERMA:
SHRI YOGENDRA MAKWANA:
SHRI SWAMI DINESH
CHANDRA:
SHRI JAGJIT SINGH
ANAND;
SHRI BHAGATRAM MANHAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact thai the rural health scheme is plemented properly in of the cnuntry; and fact thai the not being imvarious parts
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAG-DAMBI PRASAD YADAV): (a) and (b) The rural health scheme is being implemented satisfactorily in most of the States a'nd Union Territories. Three batches of Community Health Workers. numbering about 42 thousand have already been trained under this scheme. The training of the 4th batch of over 14 thousand Community Health Workers has also starte^ from the 1st July, 1978. According to the reports received in -most of the cases the scheme is showing good results and the persons joining the scheme I are generally very keen about their

59

work. Recently an extensive evaluation study has also been carried out in the Primary Health Centres spread ove_r in the implementing States. This encouraging reveals study some trends a'nd achievements under the scheme. According to the study, sections of the respondents. It provides an answer to the health problems in rural areas. A large measure of positive response has com_e from the Primary Health Centre Staff, district and State level officials. The selection process also has been found to be generally '.satisfactory.. The supplies of medicines, kits, manuals, teaching aids, etc. have in most cases been arranged by the Government of India and effected directly. Keeping in view the size of operation, the performance on all these counts has been generally satisfactory. Training of trainers and training of Community Health Workers has been completed so far almost on schedule.

There is, however, no denyi'ng the fact that there were as in generally in most schemes of this type certain problems which were faced in the initial stage an' which are gradually disappearing. It has been noted that there is variation in the degree of understanding of the scheme at different levels. Also the objectives, roles responsibilities envisaged for different levels of personnel have been understood differently. Some difficulty in the selection of Community Health Workers was also noticed at the initial stage. Some problems were encountered in matters of traphing, training materials, training contents, payment of stipend, honorarium etc. The Government are very much conscious of these problems and have initiated measures to remove them. The problems mentioned above were noticed more in the initial stage of the introduction of the scheme but have been declining fast.

Finalisation of Government's decision on 10 plus 2 plus 3 system of educa-tion

*83. SHRI NARASINGHA PRASAD' NANDA: Will the Minister of EDU-CATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply to Starred Question 78 given in the Rajya Sabha on the 26th April,. 1978 and state by when Government are likely to finalise their decision ort the 10 plus 2 plus 3 system of education?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): A Statement is laid on the Table of the Sabha.

Statement

The Conference of the Education Ministers of States and Union Territories held at New Delhi from July 13—15th 1978 has resolved as under:-

"The Education Ministers' Conference considered the structure of foreducation in the country. It took note of the fact that 26 States a'nd Union Territories have already introduced 10-)-2-)-3 structure i.e. 12. years of college education as recommended by the Education Commission 1964-66 and National Policy on Education 1968.

Conference further considered the obligation of the States in regard to elementary education and is of the view that this structure does not in a'ny way run counter to the Directive Principle of the State Policy so long. as the 8th standard is recognised as a stage.

Conference agrees The that the structure of school education should comprise of elementary, secondary and higher secondary stage of 12 years duration.

The undergraduate stage of higher education may be of three years duration. However, where a State Gov-